

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. Hifame Private Limited

1. NAME OF CORPORATE PERSON	Hifame Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	17-08-1973
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	RoC-Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U31109KA1973PTC002386
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	3RD Floor, Unity Building, Tower Block, J.C. Road, Bangalore, Karnataka 560002
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	05-01-2022
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	R.Bhuvana IP registration IBBI/IPA-002/IP-N00370/2017-18/11036 C/o Akshayam Corporate Advisors Private Limited 'MADHANS' Flat No.7, Door No.10, South Canal Bank Road, Mandavelipakkam Chennai 600028 Cell : 9789982805 Email id : bhuvana.r@akshayamcorporate.com Email id : vlp.hifame@gmail.com
8. LAST DATE FOR SUBMISSION OF CLAIMS	04-02-2022

NOTICE is hereby given that M/s. Hifame Private Limited has commenced voluntary liquidation process on 05-01-2022 .

The stakeholders of Hifame Private Limited are hereby called upon to submit a proof of their claims, on or before 04-02-2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 06-01-2022

Place: Chennai



For HIFAME PRIVATE LIMITED

Liquidator

R. Bhuvana

Liquidator -M/s. Hifame Private Limited